

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:1129
ANSWERED ON:01.03.2006
SCHEME FOR WEAKER SECTIONS
Athawale Shri Ramdas

Will the Minister of PLANNING be pleased to state:

- (a) whether the Union Government has taken any steps to formulate a comprehensive scheme for educational and financial development of weaker sections;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI M.V. RAJASEKHARAN)

(a) : No, Sir.

(b) : Does not arise

(c) : Various educational and economic development programmes are already being implemented under different Central Sector and Centrally Sponsored Schemes for the development of weaker sections of the society viz., Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities by the Ministries of Human Resource Development, Social Justice & Empowerment, Tribal Affairs, Women and Child Development, Rural Development, Agriculture, Water Resources, Environment & Forest, Youth Affairs & Sports, etc. Some of the major schemes/programmes being implemented for educational development and economic development are: Post-Matric and Pre-Matric Scholarships, Hostels, Ashram Schools, Kasturba Gandhi Swatantrata Vidhyalaya, Eklavaya Model School, and Vocational Education Programmes, National Finance and Development Corporations for SCs, STs, OBCs, Minorities, and Safai Karamcharis, Swarnajayanti Gram Swarozgar Yojana

(SGSY), National Rural Employment Guarantee Act, (NREGA), Indira Awas Yojana (IAY), Sampoorna Gram Rozgar Yojana (SGRY), National Food for Work Programme, Grant-in- Aid under Article 275(1) of the Constitution, Special Central Assistance to Tribal Sub-Plan and Special Component Plan for SCs, Integrated Child Development Services (ICDS) Scheme, Sarva Shiksha Abhiyan, Rashtriya Sam Vikas Yojana, etc.